

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/419/ (IB)/2017
NAME OF THE PETITIONER(S) : FROM PRINT REGD
NAME OF THE RESPONDENT(S) : GANESH CARTONS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. BALAMBICAI Counsel

counsel for
petitioner

17/10/17

KRIPA KARAN - A

COUNSEL FOR
RESPONDENT.

A. V. S. S.
17/10/2017.

ORDER

Counsel representing both the parties are present. Counsel for the Respondent stated that the parties are intending to settle the matter. In that process to show the bona-fide in relation to the payment made as per the terms and arrangement, Counsel for Respondent gave a D.D. for Rs.10 lakhs and the same is handed over to the Counsel for the Petitioner before this Adjudicating Authority today. Counsel for the Petitioner has received it without prejudice to the claim and submission. For submitting the final outcome, both the parties prayed for time. At their request, time is enlarged. Put up on **02.11.2017 at 10.30 A.M.**

-sd-

MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)